

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.101 OF 2019

In the matter of:

Venkatesh Koravadi

Appellant

Versus

Viney Kaushal & Ors

Respondents

For Appellant: Mr. Antony R. Julian, Advocates.

For Respondent: Mr. Madhu N Rao, Advocate for R1 to R3.

Mr. George Pothan, Advocate for R4 and R9.

Mr. Raghenth Basant and Mr. Mithun Verghis, Advocates for R6 to R8.

ORDER

19.09.2019- Due to paucity of time the appeal could not be taken up for further hearing. The matter being part heard, list the appeal for further hearing on **20th September, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member(Technical)

Bm/nn